

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 108

IA No. 222/JPR/2021

CP No. (IB)- 266/10/JPR/2019

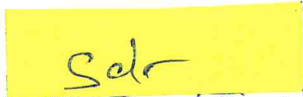
Under Section 10 of IBC, 2016

In the matter of:

Chiraayush Stock Consultants Pvt. Ltd.

.... Applicant

Due to paucity of time, the matter could not be taken up for hearing. Post the matter to 13.10.2023.


(Prabhū Dayal Sewda)
Court Officer

September 15, 2023